

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1720
ANSWERED ON:30.11.2009
TELEPHONE CONNECTIONS TO MEMBERS OF TACs
Mandal Shri Mangani Lal;Rajaram Shri Wakchaure Bhausahab

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the norms followed for appointment of Members in the Telephone Advisory Committee;
- (b) the total number of the Telephone Advisory Committees (TACs) all over the country, State-wise and Secondary Switching Area (SSA)-wise;
- (c) whether telephone connections have been provided to all the members nominated in Telephone Advisory Committees (TACs) in the country;
- (d) if so, the details thereof during the last three years and the current year, State-wise and SSA-wise; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Nomination of Members in the Telephone Advisory Committees (TACs) are approved by Hon'ble MoC&IT.
- (b) TACs are normally constituted Telecom District-wise. The information of TACs constituted in various Telecom Circle/ Metro Telecom Districts is given in the Annexure I.
- (c) No, Sir.
- (d) The information about the members of TACs and number of members who have been provided telephones is given in Annexure II.
- (e) The some of reasons for non-provision of telephone connection to the members of TAC are as under:
 - (i) Technical non-feasible
 - (ii) Outstanding dues against the members of TAC
 - (iii) Connection demanded out side the Telecom District for which he is nominated.
 - (iv) TAC member not interested in Telephone
 - (v) TAC member appointed recently, cases of installation under process.